



THE ALTERNATIVE DISPUTE RESOLUTION COMMITTEE  
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MEDIATION • ARBITRATION • NEGOTIATION • CLIENT COUNSELLING

**TNNLU Alternative Dispute Resolution Committee**  
presents

A faint, light-colored world map serves as a background for the central text.

# **International Med-Arb Competition (IMAC) 2025**

**BROCHURE**



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 @imac\_tnnlu

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## ABOUT TNNLU



The Tamil Nadu National Law University (TNNLU) located in Tiruchirappalli, Tamil Nadu, India is a premier National Law University established by the Government of Tamil Nadu by an Act of the State Legislature in 2012. With a built-up area of over 25 acres, TNNLU offers two five-year integrated undergraduate law programmes approved by the BCI *viz.* B.A. LL.B. (Hons.) and B.Com. LL.B. (Hons.), one-year LL.M Degree programmes, and Doctor of Philosophy Programmes [PhD (Law) and PhD (Interdisciplinary)]. TNNLU is committed to excellence through faculty-to-student, student-to-student, and faculty-to-faculty academic engagement in curriculum development and improvement, teaching and learning, interdisciplinary and multidisciplinary research, knowledge dissemination, innovation through continuous cross sectional stake-holder engagement, and high quality education pedagogy. Interdisciplinary approaches remain the central hallmark of the research and teaching culture of TNNLU.

Recognizing the significance of the Alternative Dispute Resolution Mechanisms, TNNLU places great importance on understanding ADR mechanisms and their principles. With the provision of clinical and specialized courses in the field, Intra-University competitions, a centre dedicated to research in ADR mechanisms and dedicated participation in external competitions, TNNLU has a bustling ADR culture. The Centre for ADR in particular undertakes robust research in the value of ADR mechanisms and how they may be improved.

# **THE ALTERNATIVE DISPUTE RESOLUTION COMMITTEE (ADRC)**

## **ABOUT US**

The Alternative Dispute Resolution Committee (ADRC) at Tamil Nadu National Law University was established in 2018 to serve as a comprehensive platform to introduce law students to the dynamic world of Alternative Dispute Resolution. Our commitment is rooted in preparing law students for the evolving landscape of dispute resolution, where ADR methods are gaining prominence. In furtherance of this commitment, the ADRC has successfully conducted workshops, intra-university ADR competitions, along with 5 editions of its flagship event, the TNNLU National Med-Arb Competition (NMAC).

## **OUR GOAL**

In a world where traditional dispute resolution mechanisms often falter, we believe in the transformative potential of ADR. The ADRC's mission is to expose and equip budding legal minds with the skills and knowledge necessary to engage in various ADR methods. We aspire to inculcate in our student community the ability to reshape the way disputes are resolved.

## **TNNLU NATIONAL MED-ARB COMPETITION (NMAC)**

### **ABOUT THE COMPETITION**

The TNNLU National Med-Arb Competition (NMAC) is a unique platform that brings together law students from diverse universities across India to exhibit their prowess in both mediation and arbitration. The ADRC of TNNLU has successfully hosted this competition for the last six years with the participation of distinguished law schools from across the nation. In previous editions, the themes of the NMAC Proposition have included medical negligence, insurance, corporate and contractual disputes, and joint development agreements.

## ESTEEMED ADJUDICATION PANELS

NMAC has always been adjudicated by a panel of adjudicators with immense experience in their respective areas of expertise. Every year, judges from diverse areas are called to the table to use their collective wisdom and experience to make unparalleled discernments of skill and uphold the highest standards of impartiality and ADR prowess throughout the duration of each edition of NMAC. Below is a list of the panel of judges in the Final Round of past NMACs:

Year	Judges and Designations	
2024	Ms. Chitra Narayan	Advocate and Mediator, Madras High Court
	Ms. Rathna Thara	Advocate and Mediator, Madras High Court
	Ms. Sasee Devi	Advocate and Mediator, Madras High Court
	Mr. Parthasarathy Raghavan	Designated Senior Advocate
	Mr. Raghavan Ramabadran	Partner, Lakshmikumaran & Sridharan, Chennai
	Mr. V. Raghavachari	Designated Senior Advocate
2023	Retd. Justice Kannan Krishnamurthy	Retired Justice of the Punjab and Haryana High Court, originally from the Madras High Court, and Founder of Madhyastham
	Ms. Chitra Narayan	Registered Mediator, Madras High Court
	Mr. A.J. Jawad	Registered Mediator, Madras High Court
	Mr. R. Sankaranarayanan	Additional Solicitor General of India, Southern Zone
	Mr. Karthik Seshadri	Partner, Iyer and Thomas, Chennai
	Mr. Inbavijayan Veeraraghavan	International Commercial Arbitrator & Founder, Kove Global LLP

# TNNLU INTERNATIONAL MED-ARB COMPETITION (IMAC), 2025

The ADRC of TNNLU is proud to introduce the Inaugural Edition of the **International Med-Arb Competition (IMAC)**, a premier platform for aspiring dispute resolution professionals across the globe. Med-Arb stands out as a hybrid process that combines the collaborative approach of Mediation with the decisive framework of Arbitration. This competition seeks to provide participants with a holistic understanding of this innovative mechanism, preparing them to excel in real-world conflict resolution.

This competition consists of two separate Stages of Mediation and Arbitration in every Round. The team reprising the role of Client-Counsel in the Mediation Rounds will become the Counsels in the Arbitration Rounds. The participant reprising the role of a Mediator in the Mediation rounds dons the role of an Arbitrator in the Arbitration Rounds. After the completion of each online Preliminary Round, the participants reprising the role of Mediator/Arbitrator shall be given time to draft an Arbitral Award. The preliminary rounds of the competition will be conducted online, ensuring accessibility for teams worldwide.

The top 16 teams from the 32 teams participating in the Preliminary Rounds will then proceed to the offline Advanced Rounds, consisting of a Qualifier Round, Semi-Finals, and Finals. The Advanced Rounds, set to be hosted at the TNNLU campus in Tiruchirappalli, India, will see participants engage in Med-Arb rounds in a vibrant and immersive setting.

## AWARDS

The following awards will be distributed at the Valedictory Ceremony of the Competition.

The winners will received exciting prizes!

1. Winner – Negotiating Team
2. Runner Up – Negotiating Team
3. Winner – Mediator-Arbitrator
4. Runner Up – Mediator-Arbitrator
5. Best Memorial
6. Best Arbitral Award

## COMPETITION TIMELINE

Commencement of Provisional Registration	25 <sup>th</sup> November 2024
Deadline for Provisional Registration	15 <sup>th</sup> December 2024
Confirmation of Slots and Commencement of Final Registration	20 <sup>th</sup> December 2024
Release of Problem	25 <sup>th</sup> December 2024
Deadline for Seeking Clarifications	2 <sup>nd</sup> January 2025
Deadline for Final Registration	10 <sup>th</sup> January 2025
Release of Clarifications	12 <sup>th</sup> January 2025
Deadline for submitting soft copy of Arbitration Memorandum(s) for Preliminary Rounds	20 <sup>th</sup> January 2025
Preliminary Rounds of TNNLU International Med-Arb Competition (IMAC), 2025	25 <sup>th</sup> January 2025
Advanced Rounds of TNNLU International Med-Arb Competition (IMAC), 2025	19 <sup>th</sup> – 20 <sup>th</sup> April 2025
Valedictory Ceremony	20 <sup>th</sup> April 2025

## REGISTRATION

Interested Universities are invited to complete Provisional Registration by filling the Google Form below on or before **11.59 PM IST on December 15<sup>th</sup>, 2024**.

Provision Registration Form: <https://forms.gle/JJjvvZjzgZUL9sv47>

## CONTACT US

For any queries, feel free to email us at [imac@tnnlu.ac.in](mailto:imac@tnnlu.ac.in) or contact the following members of the Organizing Committee:

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